

*** NATIONAL LOK ADALAT ***
RAJASTHAN HIGH COURT LEGAL SERVICES COMMITTEE
JODHPUR
CAUSE - LIST

Second Saturday

10.09.2016

10.30 AM TO 01.00 PM
02.00 PM TO 04.30 PM

HELD AT MEDIATION CENTRE, RAJ.HIGH COURT JODHPUR

Civil Writ Matters

S. No	TYPE OF CASE & No	TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	S.B.Civil Writ Pet.No.7347/2015	MISS SITA V/S MDM UNIVERSITY & ORS	MR.DEEPAK NEHRA	MR.S.G.OJHA
02	S.B.Civil Writ Pet.No.7941/2015	AMAN CHOUDHARY V/S STATE & ORS	PARVEJ MOYAL	MR.S.G.OJHA
03	S.B.Civil Writ Pet.No.11747/2015	MAMTA DEVI V/S STATE & ORS	KULDEEP MATHUR	MR.S.G.OJHA
04	S.B.Civil Writ Pet.No.13041/2015	SUNITA GUJAR V/S MDM UNIVERSITY & ORS	KANARAM GODARA	MR.S.G.OJHA

Banks Matters (For SBBJ)

05.	S.B.C.F.A.No. 135/1992	KHUSHAL DAS V/s SBBJ	LD.Khatri	S.S.Purohit & Mahesh Chandra Purohit
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Bank of Raj (ICICI Bank)

06	S B C F A 23/1994	Bhawar Lal & Ors V/s Bank of Raj	R.S.Saluja	Sanjay Nahar
07	S B C F.No. 27/1999	Bombay Tayars V/s Bank of Raj .	S.S.Vyas	Sultan Singh
08	S.B.C.F.A.No. 279/1999	Kanhaiya Lal V/s Bank of Raj .	Daya Ram Chaoudhary	Suresh Shrimali

CMA MATTERS (MACT Oriental Ins.Co.)

09	S.B.C.M.A.NO. 32/2004	PAWAN KANWAR & ORS V/S RAMESH BHARTI	B.K.BHATNAGAR & SURESH KUMBHAT	L.D.KHATRI
10	S.B.C.M.A.NO. 68/2008	RAJU DAS @ RAJENDRA SINGH V/S SARSHAN SINGH & ORS	M.P.PAREEK MONOJ PAREEK	A.K.DADIHICH
11	S.B.C.M.A.NO. 3174/2011	LABH CHAND PATEL V/S SANJAY CHOUDHARY & ORS	MAHENDRA TRIVEDI	L.D.KHATRI
12	S.B.C.M.A.NO. 4390/2011	SHANKAR LAL & ORS V/S SIDHA CONSTRUCTION & ORS	R.S.MAHNKED DILIP KAWADIA G.S.RATHORE	VINAY KOTTHRI
13	S.B.C.M.A.NO. 713/2012	SMT.SUNITA V/S NARNA RAM & ORS	K.R.CHOUDHARY	L.D.KHATRI
14	S.B.C.M.A.NO. 1419/2011	MS.RENU JAIN V/S GOVIND DANGI & ORS	DILIP KAWADIA G.S.RATHORE	VIVIK SHINGVI
15.	S.B.C.M.A.NO. 2646/2012	MANJU KANWAR V/S M/S MILK FOOD & ORS	RAJESH PANWAR	L.D.KHATRI
16.	S.B.C.M.A.NO. 31/2015	SMT.SAGAR & ORS V/S Oriental India Ins.Co.	MANISH PITALIA	L.D.KHATRI

CMA MATTERS (MACT National Ins.Co.)

17	S.B.C.M.A.NO. 1208/2005	SMT.SARIA DEVI V/S GORAM KHAN & ORS	RJESH PARIHAR	T.R.S.SINGH SODHA
18	S.B.C.M.A.NO. 229/2007	CHANCHAL CHPPARWAL V/S MOHD.SALEM	MANISH SISODIA	T.R.S.SINGH SODHA
19	S.B.C.M.A.NO. 271/2007	MS.SWETA V/S PANNA LAL & ORS	R.S.MONKED DILIP KAWADIA	T.R.S.SINGH SODHA
20	S.B.C.M.A.NO. 1162/2007	RADHASAYAM V/S MUKANDER SINGH & ORS	S.P.SHARMAM. M.S.RATHORE	T.R.S.SINGH SODHA
21	S.B.C.M.A.NO. 887/2007	HEMMANT DASORA V/S RAM LA & ORS.	DILIP KAWADIA G.S.RATHORE	T.R.S.SINGH SODHA
22	S.B.C.M.A.NO. 1168/08	SOJI RAM V/S SHANKER LAL & ORS.	USMAN GANI	T.R.S.SINGH SODHA
23	S.B.C.M.A.NO. 3772/2011	ABBAS ALI & ORS. V/S SRIPAL JAIN & ORS.	P.R.MEHTA	T.R.S.SINGH SODHA
24	S.B.C.M.A.NO. 489/2013	GAUTAM DHARIWAL V/S DINESH KUMAR SINGH & ORS.	S.K.SHAKHLA	T.R.S.SINGH SODHA

25	S.B.C.M.A.NO. 892/2013	CHANDERS V/S OM PRAKASH & ORS.	RAKESH ARORA	T.R.S.SINGH SODHA
26.	S.B.C.M.A.NO. 963/2015,	SHEEKH NASEEM BANO V/S LAL CHAND & ORS.	A.K.BABEL	SUNIL A. VYAS
27	S.B.C.M.A.NO. 991/2015	RASMUNI & ORS. V/S VARUN DUBA	MS.MADHDU BOOB GIRESH SHARDA	SUNIL A. VYAS
28	S.B.C.M.A.NO. 1005/2015	SLEEM V/S LAL CHAND & ORS.	A.K.BABEL	SUNIL A. VYAS
29	S.B.C.M.A.NO. 2534/2015	BHERU LAL & ORS V/S KAILASH & ORS.	RAKESH MATHORIA	SUNIL A. VYAS

Criminal Matters (U/s 138 NI.Act.)

30	CRL.R. 65/2009,	LR's Ran Singh /STATE & ANR	LD.Kharti	PP-R K.L.Chouhan
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(13.08.2016 की पालना में JVVNL की पत्रावलियां)

31	S.B.C.W. 453 / 2002	Vandhana Tiles Pvt Ltd V/s Ajmer Vidut Vitran Nigam Ltd:: V/s Ors	J.L.Purohit N.S.Acharya Rajeev Purohit	Ravi Bhansali
32	S.B.C.W. 1164 / 2003	Ranakpur Marbles Pvt.Ltd; / Ajmer Vidut Vitran Nigam Ltd:V/s Ors	M.R.Singhvi Girish Sharma	Ravi Bhansali (Caveator)
33	S.B.C.W. 1165 / 2003	Maharaja Marbles Pvt.Ltd; / Ajmer Vidut Vitran Nigam Ltd:V/s Ors	M.R.Singhvi Girish Sharma	Ravi Bhansali (Caveator)55
34	S.B.C.W. 1166/2003	LALIT MARMO & GRAANITES (P) LTD. AJMER VIDHYUT VITRAN LTD. & ORS	M.R.Singhvi Girish Sharma	Ravi Bhansali
35	S.B.C.W. 1201/2003	MEWAR TILES (P) LTD./AJMER VIDHYUT VITRAN NIGAM LTD.	MR SINGHVI-P	RAVI BHANSALI-R
36	S.B.C.W. 1202/2003	RAJA RAM MARBLES & GRANITES (P) LTD./AJMER VIDHYUT VITRAN NIGAM LTD. &	MR SINGHVI-P	GIRISHJOSHI-P
37	S.B.C.W. 1236/2003	ARIHANT MARBLES & GRANITES PVT. LTD./ AJMER VIDHYUT VITRAN NIGAM LTD. &	JL PUROHIT-P NS ACHARYA-P RAJEEV PUROHIT-P	RAVI BHANSALI (CAVEATOR)
38	S.B.C.W. 1128/2004	VIKAS KAMRA/ JODHPUR VIDHYUT VITRAN NIGAM LTD.&	JL PUROHIT-P NS ACHARYA-P RAJEEV PUROHIT-P	KULDEEP MATHUR-R
39	S.B.C.W. 4869/2005	J.K.CORP LTD./J.V.V.NIGAM LTD. & ORS.	LEKHRAJ MEHTA-P RAMIT MEHTA-P	MANOJ BHANDARI-R
40	S.B.C.W. 1301/2006	GIRDHARI RAM / STATE & ORS.	GR PUNIA-P JR CHAWEL-P RS CHOUDHARY-P VIKAS BIJANIYA-P YP KHILEREE-P	RAVI BHANSALI-R
41	S.B.C.W. 1302/2006	MANGU RAM / STATE & ORS.	GR PUNIA-P JR CHAWEL-P RS CHOUDHARY-P VIKAS BIJANIYA-P YP KHILEREE-P	RAVI BHANSALI-R
42	S.B.C.W. 1429/2006	RAVI BHANDARI / J.V.V.N.LTD.,JODHPUR & ORS	RS SALUJA-P HS SHEKHAWAT-P P CHOUDHARY-P	SUMEET MEHTA-R
43	S.B.C.W. 2283/2006	TIKU RAM STATE & ORS.	GR PUNIA-P JR CHAWEL-P RS CHOUDHARY-P VIKAS BIJARNIYA-P YP KHILEREE-P	KULDEEP MATHUR-R RAVI BHANSALI-R
44	S.B.C.W. 2433/2006	M/S.SRIKANT MINERALS (P.) LTD./ JODHPUR VIDYUT VITRAN NIGAM LTD. & ORS.	JL PUROHIT-P NR BUDHANIA-P NS ACHARYA-P RAJEEV PUROHIT-P	RAVI BHANSALI-R
45	S.B.C.W. 6855/2006	NATIONAL INDUSTRIES,BANSWARA A.V.V.N.LTD.AJMER & ANR.	VINIT KUMAR MATHUR-P FARZAND ALI-P MAHENDRA SINGH GODARA-P	RAVI BHANSALI-R

46	S.B.C.W. 1129/2008	BHARTIYA SPINNERS LIMITED / AJMER VIDYUT VITRAN NIGAM LTD. & ORS	JP JOSHI-P DD CHITLANGI-P MRS RENUKA BOHRA-P RS BHATI-P S SURPURIYA-P SIDDHATHR JOSHI- PTARUN JOSHI-P	RAVI BHANSALI-R
47	S.B.C.W. 1882/2008	JAGDISH CHAND / J.V.V.N. LTD. JODHPUR & ORS	TRILOK JOSHI-P SUMAN JOSHI-P	SUMEET MEHTA-R DHANESH SARASWAT-R DILIP CHAUHAN-R
48	S.B.C.W. 1494/2009	NARENDRA AGARWAL/ TELECOM REGULATORY AUTHO. OF INDIA & ORS	PANKAJ KUMAR BOHRA-P NK JAIN-P	DRON KAUSHIK-R KULDEEP MATHUR-R PRITHVI RAJ SINGH-R
49	S.B.C.W. 4052/2009	DEVI LAL/ AJMER VIDYUT VITRAN NIGAM LTD. & ANR.	DEELIP KAWADIA-P GS RATHORE-P RS MANKAD-P	RAVI BHANSALI-R
50	S.B.C.W. 6077/2010	DEVAMAN GOSWAMI JODHPUR VIDHYUT VITARAN NIG. LTD & ORS	MR SINGHVI-P SUNIL BHANDARI-P	RAVI BHANSALI-R
51	S.B.C.W. 4878/2011	RAMESH CHANDRA DIST. PERMANENT LOK ADALAT SGNR. & ANR	HEMANT JAIN- PMAHIPAL SINGH RATHORE-P	SUMIT MEHTA-R
52	S.B.C.W. 2074/2013	MODI INDUSTRIES,/ STATE OF RAJ. & ORS	VIKAS BALIA-P CHETAN RAJPUROHIT-P HEMANT BALLANI-P	RAVI BHANSALI-R
53	S.B.C.W. 2490/2014	M/S. NASARDEEN & CO., JVNL JODHPUR & ANR	RAJEEV PUROHIT-P NR BUDANIA-P	RAVI BHANSALI-R BL BHATI,GC-R
54	S.B.C.W. 5423/2014	RAMKISHORE /JVNL JODHPUR & ORS	ANIL VYAS-P SD VYAS-P	RAVI BHANSALI-R
55	S.B.C.W.4660/2015	MODERAN TRANS PVT LTD /STATE & ORS	MANOJ JOSHI -P	RAVI BHANSALI -R MUKESH DAVE-R
56	S.B.C.W.10873/2015 WITH	M/S SHRI LAXMI ENTERPRISES / RAJ. RAJYA VIDYUT UTPA. NIGAM LTD & ORS	R.S.CHOUDHARY -P J.K.SUTHAR -P	RAVI BHANSALI-R
57	S.B.C.W.5714/2015	M/S SHRI LAXMI ENTERPRISES / RAJ. RAJYA VIDYUT UTPA. NIGAM LTD & ORS	R.S.CHOUDHARY -P J.K.SUTHAR -P	RAVI BHANSALI-R
58	S.B.C.W.11110/2015	M/S SHRI DEVNARAIN ELECTRICAL / AJMER VIDHYUT VITRAN NIGAM LTD & ORS	RAJESH PUNIA -P DENESH JAYANI-P	RAVI BHANSALI-R

Dharam Singh
9/1/16

Full Time Secretary

Rajasthan High Court Legal Services Committee
Jodhpur ✓